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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

AVINASH KRISHNAW
C.A.V

Counsel for
Applicant



HARSHINI J
for VISHNU MOHAN

Counsel for
Respondent 3-6



SAVITHA DEVI M

Counsel for R2



ORDER

Counsel for the Applicant present. Counsel for R2 present. Counsel for R3 to R6 present. Counsel for the Applicant has filed the details of the decisions/resolutions passed by the impugned Board and how the said resolutions are affecting the interest of the Company and its subsidiaries; the copy of which is given to the other side.

The Respondents are directed to file the reply, if any, before next date of hearing. Matter is posted for arguments. Put up on 03.07.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)